

(c) the time by which a decision will be taken in this regard ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c) The information is being collected and will be laid on the Table of the House.

[English]

#### Accommodation in NMDC

5506. SHRI PRAMOTHES MUKHERJEE : Will the Minister of STEEL be pleased to state :

(a) the details of flats and residential premises taken by NMDC Limited for providing accommodation to its Board level officers alongwith the rental charges of each;

(b) whether some of the Board level officials have leased out certain premises belonging to their sons and daughters at a higher rental charges and also at a cost of the NMDC Limited and the same have been renovated and furnished ;

(c) whether the Government is in agreement with such move of the company; and

(d) if so, the facts and details thereof ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) The details are given in the Statement enclosed.

(b) to (d) In terms of the Office Memorandum No. 2(50)/86-DPE (WC) dated 19.7.1995. Board Level Executives are entitled to leased accommodation, including self-lease, as detailed below :—

1. Schedule "B" (CMD) Upto Rs. 8,400/- PM
2. Schedule "C" (Functional Directors) Upto Rs. 7,200/- PM

Board of Directors have been authorised to relax the above ceilings upto 25% in individual cases depending on the merit in terms of DPE O.M. No. 2(8)/91-DPE (WC) dated 3.3.92. In respect of Shri C.S. Mohan, CMD and Shri P.R. Tripathi, Director (Production), considering the difficulties in getting suitable accommodation, Board of Directors have approved higher ceilings for the rental accommodation upto 25% over and above their entitlement.

As per the guidelines issued by DPE, in case an officer owns an accommodation in his place of posting, his own accommodation can be taken on lease subject to the rental ceilings and entering into a formal lease agreement. There is no specific prohibition of taking accommodation on lease from relatives.

As per national Mineral Development Corporation Limited (NMDC), no renovation work has been carried out in any of these leased accommodations by NMDC.

#### STATEMENT

##### DETAILS OF LEASED/SELF-LEASE RESIDENTIAL ACCOMMODATION PROVIDED TO BOARD LEVEL OFFICERS IN NMDC LIMITED AS ON 1.9.1996

Sl. No.	Name of the Official (Board Level)	Details of the Flat/premises	Name of the owner	Whether on lease/self lease	Monthly Rent	Effective Date
<i>S/Shri</i>						
1.	C.S. Mohan Chairman-cum- Managing Director	Flat No. 502 & 503 My Home Fern Hill Apartments, Soma- Jiguda, Raj Bhawan Road, Hyderabad.	Shri C. Narender Mohan & Shri Prasanth Mohan (Sons of Shri C.S. Mohan)	Lease	Rs. 10,000/-	1.8.96
2.	S. Jayaraman Director (Finance)	Flat No. 140 & 141 1st Floor, Picket Castle, Behind Kendriya Vidyalaya, Picket, Secunderabad.	Shri S. Jayaraman	Self-Lease	Rs. 7,200/-	1.5.96
3.	P.R. Tripathi Director	10-5-14/2, Masab Tank, Banjara Hills, Hyderabad.	Shri KVS Murthy	Lease	Rs. 8,000/-	1.11.95